

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 215 /Confdl./2017
II-3-2/2002 (Part-II)

Bilaspur, dated the 09/02/2017

Copy of Order no.1413/352/XXI-B/C.G./17 dated 09.02.2017 issued by the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to: -

1. Ku. Akanksha Bhardwaj, Civil Judge Class-II, Kanker for information and compliance. She is directed to handover charge of the post of Civil Judge Class-II, Kanker immediately.
2. District & Sessions Judge, Uttar Bastar (Kanker) for information. He is requested to ensure that Ku. Akanksha Bhardwaj hands over charge immediately. He is further requested to send a copy of the handing over charge report of the concerned officer to this Registry.
3. Registrar (Vigilance) and Registrar (I. & E.), High Court of C.G., Bilaspur for information.
4. Budget Officer, High Court of C.G., Bilaspur for information.
5. Section Officer/In-charge, Vigilance/ I. & E./ Checker/ Complaint/ Confidential, High Court of Chhattisgarh, Bilaspur for information.
- ✓ 6. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Raipur, dated- 09.02.2017

F.No.- 1413 /352 /XXI-B/C.G./17. – The Government of Chhattisgarh, accepting the recommendation of the Hon'ble High Court of Chhattisgarh made in accordance with sub-rule (4) of Rule 11 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006, for termination of services of Ku. Akanksha Bhardwaj, Member of Lower Judicial Service, presently posted as Civil Judge Class-II Kanker, hereby, terminates the services of above mentioned Ku. Akanksha Bhardwaj, with immediate effect.

By order and in the name of the
Governor of Chhattisgarh,

(A.K.Singhal)

Additional Secretary,
Government of Chhattisgarh
Law & Legislative Affairs Department.

Endt.No. 1414/ 352 /XXI-B/C.G./17.

Raipur, dated-09.02.2017

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, with reference to his D.O.No.142/II-03-02/2002(Part-II)/Confdl./2017, Bilaspur Dated 03.02.2017
2. Accountant General, Chhattisgarh, Raipur.
3. Principal Secretary to Hon'ble Chief Minister, Mantralaya, Naya Raipur.
4. Joint Secretary to Chief Secretary, Government of Chhattisgarh, Mantralaya, Naya Raipur.
5. Private Secretary to Hon'ble Law Minister, Mantralaya Naya Raipur.
6. District and Sessions Judge, Kanker
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh Mantralaya, Naya Raipur.
8. Ku. Akanksha Bhardwaj, Civil Judge Class - II Kanker
9. Deputy Director, Government, Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

(Signature)
(Vijay Kumar Hota)

Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department.